

ITEM NO.31

COURT NO.1

SECTION XIV

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

**SPECIAL LEAVE PETITION (CIVIL) Diary No.19206/2023**

(Arising out of impugned final judgment and order dated 27-03-2023 in WP(C) No.229/2023 passed by the High Court of Manipur at Imphal)

**DINGANGLUNG GANGMEI**

**Petitioner(s)**

**VERSUS**

**MUTUM CHURAMANI MEETEI & ORS.**

**Respondent(s)**

**WITH W.P.(C) No.540/2023 (PIL-W)**

**(With IA No.115711/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No.103548/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No.100121/2023 - INTERVENTION APPLICATION, IA No.104107/2023 - INTERVENTION/IMPLEADMENT and IA No.104041/2023 - INTERVENTION/IMPLEADMENT)**

**Date : 03-07-2023 These petitions were called on for hearing today.**

**CORAM :**

**HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE MANOJ MISRA**

**For Petitioner(s)**      **Mr. Colin Gonsalves, Sr. Adv.  
Ms. Hetvi Patel, Adv.  
Ms. Olivia Bang, Adv.  
Mr. Satya Mitra, AOR**

**For Respondent(s)**      **Mr. Tushar Mehta, SG  
Mr. Hijam Lenin Singh, Adv.Gen., Sr. Adv.  
Mr. Pukhrambam Ramesh Kumar, AOR  
Mr. Kanu Agarwal, Adv.  
Mr. Karun Sharma, Adv.**

Mr. Jaideep Gupta, Sr. Adv.  
Mr. Sanjay R Hegde, Sr. Adv.  
Mr. Ahantham Henry, Adv.  
Mr. Ahantham Rohen Singh, Adv.  
Mr. David Ahongsangbam, Adv.  
Mr. Vivek Kumar, Adv.  
Mr. Mohan Singh, Adv.  
Mr. Kumar Mihir, AOR

Mr. Junior Luwang, Adv.  
Mr. Neeraj Kumar Gupta, AOR  
Mr. Nitin Singh, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Mr Tushar Mehta, learned Solicitor General has submitted that the State of Manipur would file an updated status report setting out the measures which have been taken and indicating the present position.
- 2 List the matters on 10 July 2023.

**(CHETAN KUMAR)**  
A.R. - cum-P.S.

**(SAROJ KUMARI GAUR)**  
Assistant Registrar